

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1441**  
**TO BE ANSWERED ON DECEMBER 15, 2022**  
**IMPLEMENTATION OF STREET VENDORS ACT**

**NO. 1441: PROF. RITA BAHUGUNA JOSHI:**

**DR. HEENA GAVIT:**

**DR. KRISHNA PAL SINGH YADAV:**

**DR. SUJAY RADHAKRISHNA VIKHE PATIL:**

**SHRI UNMESH BHAIYYASAHEB PATIL:**

**DR. SHRIKANT EKNATH SHINDE:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- a) the current status of implementation of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 during the last five years;**
- b) the measures taken by the Government to protect the rights of urban street vendors in the country;**
- c) the number of beneficiaries benefited under the Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM), in respect of providing finance, training and skill development for street vendors during the last three years, State-wise; and**
- d) whether advisories have been issued to the States/UTs for the implementation of the scheme for the urban street vendors and if so, the details thereof?**

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

- (a): The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 is implemented by respective States/ Union Territories (UTs) by framing their respective Rules, Scheme, Bye-laws and Plans for street vending. Rules and Schemes under the Act have been notified by all States/ UTs. Meghalaya has notified Rules and Scheme under its State Act. Under the Act, Certificates of Vending (CoVs) have been issued to over 32.07 lakh street vendors and ID Cards have issued to over 28.06 lakh street vendors as on 30.11.2022.**

- (b): Ministry of Housing and Urban Affairs (MoHUA) draws attention of the States/UTs on implementation of various provisions of the Act by way of issue of letters / circulars and conducting reviews for monitoring progress.**
- (c): Urban poor, including the street vendors, are provided financial assistance in form of interest subsidy on bank loans for setting up individual & group enterprises and skill training in market oriented courses respectively under the Self-Employment Programme (SEP) and Employment through Skill Training & Placement (EST&P) components of Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM). State/ UT-wise details of beneficiaries during last three financial years i.e. 2019-20 to FY 2021-22, is at Annexure-I.**

**Further, MoHUA is implementing PM Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) Scheme since June 01, 2020, to facilitate micro-credit to street vendors, vending in urban areas so that they can restart their business which were adversely affected during the Covid-19 pandemic. Under this scheme, street vendors may avail a working capital loan of up to Rs. 10,000 followed by loans upto 20,000 and upto Rs. 50,000 in the second and third tranches respectively, on repayment of earlier tranche. As on 07.12.2022, loans have been disbursed to over 31.88 lakh street vendors across the country.**

- (d): MoHUA issues advisories to the States/ UTs, from time to time, to follow the provisions laid down in the Act including on the issues relating to eviction and relocation of street vendors and putting in place a 'Dispute Redressal Mechanism' in accordance with the provisions of the Act for addressing grievances of Street Vendors.**

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**ANNEXURE-I REFERRED TO IN REPLY TO PART (c) of LOK SABHA UNSTARRED QUESTION NO. 1441 TO BE ANSWERED ON DECEMBER 15, 2022.**

**STATE / UT-WISE DETAILS OF BENEFICIARIES UNDER SEP AND EST&P COMPONENTS OF DAY-NULM DURING LAST THREE YEARS (FY 2019-20 to FY 2021-22)**

<b>S. No.</b>	<b>States/UTs</b>	<b>No. of beneficiaries assisted for setting up Individual/ Group micro enterprises under SEP</b>	<b>No. of candidates trained &amp; certified under ESTP</b>
1	Andhra Pradesh	21,006	1,354
2	Arunachal Pradesh	10	518
3	Assam	1,895	6,767
4	Bihar	3,604	8,861
5	Chhattisgarh	14,773	2,454
6	Goa	153	2,778
7	Gujarat	9,411	42,520
8	Haryana	2,126	5,049
9	Himachal Pradesh	1,302	2,954
10	Jammu & Kashmir	5,178	3,042
11	Jharkhand	4,038	9,123
12	Karnataka	3,705	10,547
13	Kerala	5,039	7,199
14	Madhya Pradesh	16,985	36,300
15	Maharashtra	17,684	70,442
16	Manipur	7	360
17	Meghalaya	38	870
18	Mizoram	697	2,664
19	Nagaland	190	0
20	Odisha	14,557	0
21	Punjab	3,029	23,622
22	Rajasthan	5,400	10,779
23	Sikkim	0	0
24	Tamil Nadu	1,23,012	1,256
25	Telangana	4,319	1,237
26	Tripura	801	257
27	Uttar Pradesh	21,328	43,971
28	Uttarakhand	3,191	284
29	West Bengal	4,488	8,907
30	A & N Islands	4	0
31	Chandigarh	71	3,244
32	Delhi	150	768

<b>33</b>	<b>Puducherry</b>	<b>187</b>	<b>137</b>
<b>34</b>	<b>Ladakh</b>	<b>21</b>	<b>0</b>
	<b>Total</b>	<b>2,88,399</b>	<b>3,08,264</b>